

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3831
ANSWERED ON:18.02.2014
AADHAAR LINKAGE
Maharaj Shri Satpal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Security Scheme being implemented under the National Food Security Act has been linked with Aadhaar Card;
- (b) if so, whether the Government is aware that all the citizens in the country have not been issued the said card;
- (c) if so, whether the Government has prepared/proposes to prepare any action plan for providing Aadhaar Card to all the citizens in the country for implementation of the said scheme;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) No Madam. The National Food Security Act, 2013 only contains a provision for reforms in Targeted Public Distribution System (TPDS) which the Central and State Governments shall endeavour to progressively undertake, which inter alia include leveraging "aadhaar" for unique identification, with biometric information of entitled beneficiaries for proper targeting of benefits under the Act. Linkage with Aadhaar Card therefore is not a prerequisite for implementation of the Act.
- (b) to (e) Do not arise.